(W)

Coram : Hon'ble Mr S P Mukherjee .. Administrative Member
Hon'ble Mr P M Joshi .. Judicial Member

7/7/1987

Mr VR Bhatt learned dvocate for the applicant seeks time on the ground of his sickness. The case is adjourned to 24th July, 1987 for admission. It is however make it clear that no/adjournment will be granted in this case.

(PM Joshi) Judicial Member

(S P Mukherjee) Administrative Member



Coram : Hon'ble Mr P H Trivedi .. Vice Chairman

Hon'ble Mr P M Joshi .. Judicial Member

24/7/1987

Heard learned advocate Mr VR Bhatt for the applicant. The impugned orders six in number range from 1.5.1980 to 13.8.1983 and all of them are barred by limitation. The plea of the learned advocate that he was representing before the higher authorities is no ground to condon2the limitation because he could have taken step in the Court of law. Application is dismissed as barred by limitation. Rejected.

(P H Trivedi) Vice Chairman

(PM Joshi) Judicial Member

(6)

Coram : Hon'ble Mr P H Trivedi

. Vice Chairman

Hon'ble Mr P M Joshi

Judicial Member

24/7/1987

Heard learned advocate Mr VR Bhatt for the applicant. The impugned orders six in number range from 1.5.1980 to 13.8.1983 and all of them are barred by limitation. The plea of the learned advocate that he was representing before the higher authorities is not since to condon the limitation because he chould have taken step to the Court of law. Application is dismissed as barred by limitation. Rights

(P H Trivedi) Vice Chairman

(P M Joshi) Judicial Member

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